

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2076**  
ANSWERED ON- 12/12/2024

**INTERNATIONAL YOUTH EXCHANGE PROGRAMME**

**2076 DR. ASHOK KUMAR MITTAL:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether any agreements have been signed with other nations for the International Youth Exchange Programme;
- (b) if so, the names of such nations with whom these agreements have been signed;
- (c) whether any scheme is being formulated by Government for setting up training institutes at the district level to train youths; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

- (a) Yes Sir, agreements have been signed with other nations for the International Youth Exchange Programme.
- (b) The details are placed at **Annexure**.

(c) & (d): The Department is not formulating any scheme for setting up training institutes in the districts. However, the Department of Youth Affairs through its various programmes and interventions is reaching out to the youth for their empowerment and civic engagement. The existing network of village based Youth Clubs under Nehru Yuva Kendra Sangathan (NYKS) with youth membership of 52.11 lakh shows its expanding outreach among youth.

Moreover, recently, an overarching enabling mechanism - Mera Yuva Bharat (MY Bharat), an autonomous body under the Department of Youth Affairs has been established, which is powered by technology, for youth development and youth led development through 'Kartavya Bodh' and 'Seva Bhaav', during the Amrit Kaal. This mechanism would provide equitable access to opportunities for youth to actualize their aspirations and build an Amrit Bharat by 2047. The platform connects youth with programs and learning opportunities in Government Departments. Such engagement would deepen youth understanding of the issues of the local community including at district level.

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**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2076 ANSWERED ON 12.12.2024 REGARDING INTERNATIONAL YOUTH EXCHANGE PROGRAMME ASKED BY DR. ASHOK KUMAR MITTAL, HON'BLE MP, RAJYA SABHA**

<b>S.No</b>	<b>Name of the Country</b>	<b>Type</b>	<b>Date/ Place of Signing MoU</b>
1.	Armenia	MoU	25.04.2017/ Yerevan
2.	Bahrain	MoU	19.02.2014/ New Delhi
3.	Bangladesh	MoU	05/10/2019/New Delhi
4.	Belarus	MoU	12.09.2017 / New Delhi
5.	Bhutan	MoU	21.03.2024/ Thimphu
6.	BRICS Nations	MoU	06.07.2015/ Kazan
7.	Egypt	MoU	25.01.2023/ New Delhi
8.	Fiji	MoU	24.05.2017/ Suva
9.	Indonesia	MoU	12.12.2016/ New Delhi
10.	Kenya	MoU	05.12.2023/New Delhi
11.	Kuwait	MoU	08.11.2013/ New Delhi
12.	Kyrgyzstan	MoU	20.12.2016/ New Delhi
13.	Mauritius	MoU	07.02.2012/New Delhi
14.	Nepal	MoU	25.11.2014 / Kathmandu
15.	Palestine	MoU	16.05.2017/ New Delhi
16.	Russia	MoU	18.11.2016/ New Delhi
17.	Saudi Arabia	Cooperation Agreement	25.01.2006/ Delhi
18.	SCO	Agreement	17.09.2021/Dushanbe
19.	Senegal	MoU	01.06.2022/ Dakar
20.	Seychelles	MoU	23.11.2023/New Delhi
21.	South Korea	Agreement	18.05.2015/ Seoul
22.	Sri Lanka	MoU	13.03.2015/ Colombo
23.	Tajikistan	MoU	08.10.2018/ Dushanbe
24.	Tunisia	MoU	30.10.2017/ New Delhi
25.	Turkey	MoU	05.06.2012/Ankara
26.	Turkmenistan	MoU	02.04.2022/ Ashgabat
27.	Vietnam	MoU	15.09.2014/ Hanoi
28.	Malaysia	MoU	20.08.2024/New Delhi
29.	Greece (Hellenic Republic)	Cultural Exchange Programme	23.03.2022/ New Delhi